

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/ 63/A

From :- Smti. K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the 8th January, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No.MACT/N/2695, dtd. 26.12.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of Casual Leave on 26.12.2018 has been granted. Again, you have been granted casual leave on 27.12.2018 along with Station Leave permission from the evening of 26.12.2018 till the morning of 28.12.2018 as prayed for.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

